

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 180/00106/2018
in
Original Application No. 180/00220/2016

Monday, this the 4th day of January, 2021

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member

Hon'ble Mr. K.V. Eapen, Administrative Member

A.Sreekumaran Nair
 S/o.Late N.Achuthan Nair, Thazhathu Veedu
 Krishnapuram, Neyyantinkara P.O
 Trivandrum District
 Pin 695 121 Petitioner

(By Advocate : Mrs.Mary Benjamin – not present)

V e r s u s

1. Rear Admiral Kiran Deshmukh, aged about 55 years
 Father's name not known to the petitioner,
 The Admiral Superintendent
 Naval Dockyard, Visakhapatnam – 530 014

2. Praveen Kumar, aged about 55 years
 Father's name not known to the petitioner
 Principal Controller of Defense Accounts
 Office of the Principal Controller of Defense Accounts
 Draupadi Ghat
 Near Sadar Bazar, Allahabad, Uttar Pradesh 211 014 ... Respondents

(By Advocate : Mr.Sinu G Nath, ACGSC)

This application having been heard on 4.1.2021 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

No representation for counsel for the petitioner. Called. Absent.

2. Learned counsel for the respondents submits that the Order of this Tribunal has been complied with by the respondents and the Contempt Petition may be closed. Hence CP(C) is closed. Notice discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

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List of Annexures

Annexure P1 - Certified copy of the order dated 29.8.2017 in O.A 180/220/16

Annexure P II - True copy of the letter dated 17.1.2018 sent by the 1st respondent to the 2nd respondent

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